



Since 2000

# Innovating Technology Solutions for Legal Professionals



# Vision

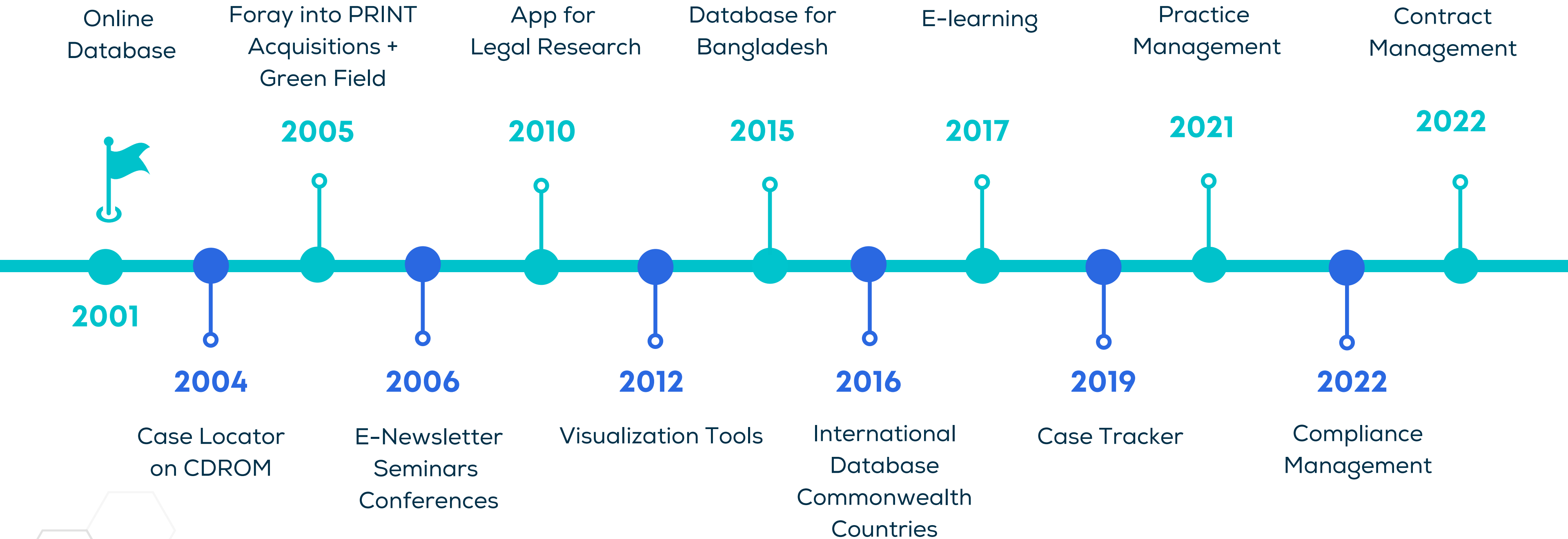
Bringing **Digital** and **Technology** in the profession of Law across various aspects of research & operations, by designing and developing technology products for the Law Practices and Corporate Legal Teams.

We want to be the indispensable partner of our subscribers, helping them win cases, manage their work more efficiently, serve their clients better and grow their practices

## #LegalTech



# Milestones



# Diversified Portfolio



- ▶ Legal Research
- ▶ Litigation Management
- ▶ Litigation Tracking
- ▶ Contract Management
- ▶ Compliance Management
- ▶ E-Learning

#LegalTech



#Trendsetter

- An **Unparalleled** legal, regulatory , business information database covering Indian and International content
- **Search and Analytics**, that makes Legal Research simple, fast and relevant
- A perfect blend of **law & technology**
- Manupatra helps its subscribers **navigate the law faster**, increase their productivity, improve decision-making and achieve superior results

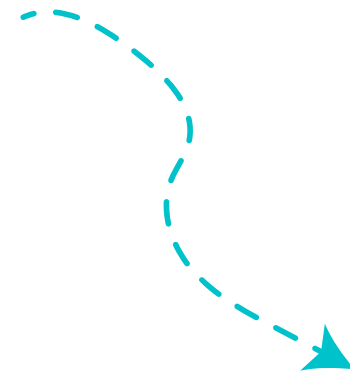
**Manupatra is reckoned as pioneer in online legal research in India**

**"The Legal Google"** 🔍



## The Problems

- The legal fraternity generates and uses copious of information, data and paper which is scattered.
- Lack of single source of truth for information and communication
- Absence of end to end visibility of Matters, Workflows, Contracts, Compliances
- New emerging normal of geographically dispersed teams
- Operations spanning multiple projects and matters in multiple locations with diverse teams set up



## The Solution

- 01 Cloud Native
- 02 Lawyers focused Design
- 03 SaaS - Subscription Model



# Practice Management Platform

For Law Practices & Corporate Legal Teams



Litigation Management

Litigation Tracking

Request Management

Billing Management

Matter Management

Notice Management





Centralized Repository  
of Documents



Anytime, Anywhere  
Authorized Access



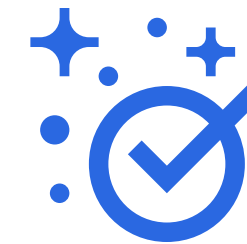
Affordable & Scalable



Streamlined Workflows



Increase ROI  
Do more with Less



Transparency Across  
Teams & Clients



Collaboration & Communication



Secure



Become a Data Informed Team



# Transforming Contract Management

- ✔ Comprehensive solution for all your Contract needs
- ✔ Affordable, Intuitive, One Stop Solution
- ✔ Strategic assets with data-driven reporting
- ✔ Bank industry-standard security, encryption & secure data centers





# Your Strategic Compliance Partner

manucomply™

## Categories

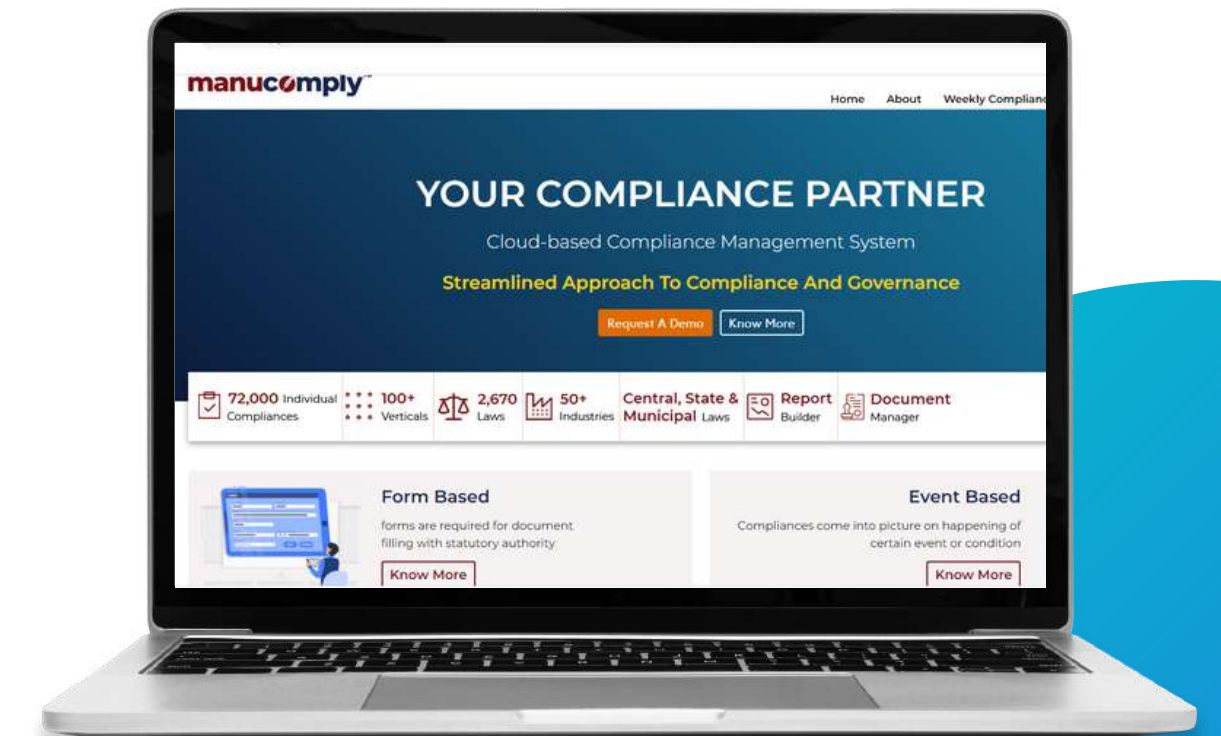
Labour, Secretarial, Environment, Health and Safety, Taxation, Industry Specific, General

## Type

Form Based, Event Based, Checklist Based, Regulator Based, Act Based, Dependency Based

## Level

Central, State, Municipal/Local



[www.manucomply.com](http://www.manucomply.com)

# Automate your Compliance Management with manucomply



Auto Populated  
Compliance Check List



Centralized Repository  
(Compliances, Government forms etc.)



Smart Report Builder



Daily Legal Updates on  
Changes In Laws



Creation of Multiple Approval  
& Escalation Levels



Automated Alerts



Add Internal Compliances




Generate Compliance  
Certificate



Audit Trail

# Our Offices

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**Call for a Demo**